## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **02.09.2025** (TUESDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM** 

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 424/2025 For Stay IA No. 1207/2025	Kokku Prabhu Venkata Anjani Kumar Suspended Director, Ramakrishna Township & Projects Pvt Ltd Vs SREI Equipment Finance Ltd & Anr.	Mr. P Elayarajkumar	Mr. VVSN Raju For Caveator
2.	Comp App (AT) (CH) (Ins) No. 425/2025 For Stay IA No. 1208/2025 For Exemption IA No. 1209/2025	Sivachaitanya Saikam Vs HDFC Bank Ltd& 3 Ors	Mr.R Bharadwaja Rama Subramaniam	
3.	Comp App (AT) (CH) (Ins) No. 426/2025 For Stay IA No. 1212/2025 For Additional Docs IA No. 1213/2025	A Suresh Kumar Suspended Director of Meenakshi Cargo Forwarders Pvt Ltd & Anr. Vs Mahesh Lakshmanadass Liquidator, Meenakshi Cargo Forwarders (P) Ltd	Mr. BSV Prakash Kumar	
4.	Comp App (AT) (CH) (Ins) No. 427/2025	Venkata Narasinga Rao Kalvakota, RP Vs Union Bank of India Limited	Mr. Raja Shekar Rao Salvaji	
5.	Comp App (AT) (CH) No. 108/2025 For Stay IA No. 1205/2025	Katra Holdings Ltd (In Liquidation) Vs Kerala Ayurveda Ltd & 15 Ors	Ms. Pavitra Venkateswaran	
6.	Comp App (AT) (CH) No. 109/2025 To dispense with IA No. 1216/2025 For Stay IA No. 1217 & 1218/2025 For Direction IA No. 1219 & 1220/2025	Cuddapah Star Barytes Pvt Ltd & 4 Ors Vs Shaik Sofia Begum & 4 Ors	Mr. Asad Hussain	

7.	Comp App (AT) (CH) No. 110/2025 To dispense with IA No. 1221/2025 For Stay IA No. 1222 & 1224/2025 For Direction IA No. 1223 & 1225/2025	Cuddapah Star Barytes Pvt Ltd & 4 Ors Vs Ahamadullah Mohammed	Mr. Asad Hussain	
8.	Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025 For Condone Delay IA No. 1175/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr.Ramasubramaniam Raja	

## Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 413/2025	Sunwin Papers Vs Sivadarshini Papers Ltd	Mr. P Raja Sekaran	
	(With defects)			

## For Correction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 329/2025 For Condone Delay IA No. 1000/2025 For Stay IA No. 1001/2025 (With defects)	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors. WITH	Ms. Manjushree Mitra	
11.	Comp App (AT) (CH) (Ins) No. 330/2025 For Condone Delay IA No. 1002/2025 For Stay IA No. 1003/2025 (With defects)	Shobha Devi Jagarapu Promoter-Shareholder of Greesha Laboratories Pvt Ltd & 2 Ors. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 6 Ors. WITH	Ms. Manjushree Mitra	
12.	Comp App (AT) (CH) (Ins) No. 331/2025 For Condone Delay IA No. 1004/2025 For Stay IA No. 1005/2025 (With defects)	Basavaraju Murali Krishna, Suspended Director of Greesha Laboratories Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors. WITH	Mr. Muddana Prashanth Kumar	

13.	Comp App (AT) (CH)	Basavaraju Murali	Mr. Muddana	
	(Ins) No. 332/2025	Krishna, Suspended	Prashanth Kumar	
	For Stay	Director of Greesha		
	IA No. 1006/2025	Laboratories Pvt Ltd &		
	For Condone Delay	Anr.		
	IA No. 1007/2025	Vs		
		Kalvakolanu Murali		
	(With defects)	Krishna Prasad, RP of		
		Greesha Laboratories		
		Pvt Ltd & 7 Ors.		

## For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	IA No. 628/2025 (For Amendment) in Comp App (AT) (CH) No. 56/2022	Eldorado Avenues Pvt Ltd Vs Rege Engredea Pvt Ltd & 3 Ors.	Mr. Y Suryanarayana	Mr. Aashish Jain Lunia- R1-R3
15.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025 Delay in filing Docs. IA No. 822/2025 For Additional Docs IA No. 864/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors.	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
16.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025 Delay in filing Docs. IA No. 821/2025 For Additional Docs IA No. 863/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors. <b>WITH</b>	Mr. Y Suryanarayana	Mr. CV Shailandran R1
17.	Comp App (AT) (CH) No. 56/2025 For Additional Docs. IA No. 609 & 1127/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors. <b>WITH</b>	Mr. Krishna Dath	Mr. CV Shailandran R1
18.	IA No. 1129/2025 (For Additional Docs) in Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
19.	IA No. 1132/2025 (For Additional Docs) in Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors. <b>WITH</b>	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1

20.	Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025 Leave to file IA No. 643/2025  Comp App (AT) (CH) No. 63/2025 For Exemption	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors. WITH  B. Adinarayana Rao Vs Narasimha Vara Prasad	Mr. Pollisetti Srikanth Rao Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1  Mr. CV Shailandran R1
	IA No. 644/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	Anala & 71 Ors. <b>WITH</b>		
22.	Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 21 Ors WITH	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13
23.	Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025 For Urgent listing IA No. 761/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors. WITH	Ms. Deepika Murali	Mr. K Manivannan For Caveator
24.	IA No.1136/2025 (For Additional Docs) in Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors. <b>WITH</b>	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
25.	IA No. 1131/2025 (For Additional Docs) in Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors.	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1
26.	IA No. 1114/2025 (For Stay) in Comp App (AT) (CH) No. 102/2025 For Additional Docs IA No. 1115/2025	Dhanalakshmi Srinivasan Builders & Housing Pvt Ltd Vs Chhapra-Hajipur Expressways Ltd & 10 Ors	Mr. Abhishek Jenasenan	Mr. Venkata Rami Reddy For Caveator
27.	IA No. 1106/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 371/2025 For Stay IA No. 1107/2025	Anurag Gupta Personal Guarantor of MBS Impex Pvt Ltd Vs Rare Assets Reconstruction Pvt Ltd & 2 Ors	Mr. Pogulkunda Pratap	Mr. Varun Srinivasan R1

# For Admission (After Notice)

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd. & Anr	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
29.	Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia- R1 Mr. Avinash Krishnan Ravi- R2
30.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs CS Dr. Ahalada Rao Vummenthala, Liquidator of Kadevi Industries Ltd. & Anr. WITH	Mr. Pranava Charan	Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2
31.	Comp App (AT) (CH) (Ins) No. 390/2024	CS Dr. Ahalada Rao Vummenthala, Liquidator in Kadevi Industries Ltd. Vs State Bank of India, SAM Branch, Hyderabad & Anr	Mr. Bendi Raviteja	Mr. Pranava Charan R1 Mr. VV Sivakumar R2
32.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Suspended Director of Biomylz Pvt Ltd Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithikha	Mr. S Vivekananda- R1
33.	Comp App (AT) (CH) (Ins) No. 465/2024	Pixtronic Global Technologies Pvt Ltd Vs MS Viswanathan Liquidator of Gemini Communication Ltd	Mr. G Kalyan Jhabakh	Mr. V Manivannan
34.	Comp App (AT) (CH) No. 08/2025 For Direction IA No. 99, 100 & 101/2025 For Additional Docs IA No. 368/2025	Nallapu Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors	Ms. Deepika Murali	Ms. R Monesha R1- R5

35.	Comp App (AT) (CH) (Ins) No. 62/2025	Mutiara Energy Holdings Vs State Bank of India & 18 Ors	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran R15 Mr. P Giridharan R17 R18
36.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh- R1
37.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025	Sri Brindhavan Brick Works Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH	Ms. R Moneshaa	Mr. F Raymond Albyness
38.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Sri Brindhavan Brick Works Vs Aashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd & 3 Ors	Ms. R Moneshaa	Mr. F Raymond Albyness
39.	Comp App (AT) (CH) (Ins) No. 88/2025	H Kishen Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavilatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
40.	Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254/2025	H Kishen Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavilatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
41.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd & Anr Vs G. Kalpana, RP of Fenoplast Ltd. & Anr	Ms. Madhavilatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2
42.	Comp App (AT) (CH) (Ins) No. 135/2025	German Solar Asia Pte Ltd Vs Zytech Solar India Pvt Ltd	Mr. Surya Teja Nalla	Ms. Shireen Sethna Baria

43.	Comp App (AT) (CH) (Ins) No. 158/2025 For Direction IA No. 423/2025 To dispense with IA No. 425/2025	Central Board of Trustees, Regional Provident Fund Commissioner-II (Legal), Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt Ltd & Anr	Mr. R Vishnu	Mr. G Sai Prasen R1
44.	Comp App (AT) (CH) (Ins) No. 226/2025 For Stay IA No. 638/2025	Sri Vemuri Chenchaiah Suspended Director of SLS Power Corporation Ltd. Vs Indian Renewable Energy Development Agency Ltd. & Anr.	Mr. N Kumaraswamy	Mr. Nakul Sachdeva
45.	Comp App (AT) (CH) (Ins) No. 348/2025 Interim Injunction IA No. 1040/2025 For Stay IA No. 1041/2025	Manjeera Realty LLP Vs Valentis Laboratories Pvt Ltd & 2 Ors.	Mr. TK Bhaskar	Mr. VVSN Raju For Caveator

# For Hearing

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
46.	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021	Prakash Balasundaram & 9 Ors Vs Shivadutt Bananje, RP, Fortuna Urbanscape Pvt Ltd & 2 Ors. WITH	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1 Mr. Naman Jhabakh R3
47.	Comp App (AT) (CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananje, RP, Fortuna Urbanscape Pvt Ltd & 37 Ors	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1
48.	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022	The Regional Provident Fund Commissioner- II & Anr. Vs Finorchem Ltd.	Mr. K Ramu & R Vishnu	Mr. Ravi Rajagopalan
49.	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd. Vs The Regional Provident Fund Commissioner- I Employees Provident Fund Organization & 2 Ors	Shivakumar & Suresh	Mr. PK Panner Selvam R1 Mr. Gunasekaran, Liquidator- R2, R3

50.	Comp App (AT) (CH) No. 88/2022 For Stay IA No 760/2022	Mayank Agarwal Vs Technology Frontiers (India) Pvt Ltd & 5 Ors.	Mr. Edward James	Mr. P Giridharan R3, R5
51.	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt Ltd, Rep by Erstwhile RP Ebenezar Inbaraj Ltd Vs Regen Infrastructure and Service Pvt Ltd & 7 Ors	Mr. Surya Teja SS Nalla	Mr. TK Bhaskar- R1 Ms. J Parimalam-R2, R3
52.	Comp App (AT) (CH) No. 11/2024 For Stay IA No. 170/2024	SpringPeople Software Pvt Ltd & 2 Ors. Vs Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. Bharadwaja Ramasubramaniam
53.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024 To Adv. Hg. IA No. 633/2025	Dhatri Real Estate and Developers & Anr. Vs K Sivalingam, RP of NCS Sugars Ltd & 4 Ors	Mr. Bendi Ravi Teja	Mr. Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5
54.	Comp App (AT) (CH) (Ins) No. 297/2024 For Stay IA No. 787/2024	Sai Baba Business Solutions Pvt Ltd Vs S. Rajendran, Former RP, PRC International Hotels Pvt Ltd	Mr. AK Vijay Maghesh	Ms. Elamathi MS

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED
- 4. Detailed instructions for joining video conferencing are made available at: <a href="https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf">https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf</a>
- 5. The appearance slips may be sent at: <a href="mailto:vcnclatchennai5@gmail.com">vcnclatchennai5@gmail.com</a>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: <a href="mailto:vcnclatchennai5@gmail.com">vcnclatchennai5@gmail.com</a>

By order of Hon'ble Member (Judicial)

Chennai Bench

#### Copy to:

1. Notice Board

2. Website: www.nclat.nic.in